



(VIA VIDEO CONFERENCE)



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CRL.L.P. 184/2018 AND CRL.M.A. 8235/2021**
THE JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT

..... Petitioner

Through: Mr. Sanjay Jain, ASG with Ms. Sonia Mathur, Sr. Advocate and, Mr. Amit Mahajan, CGSC. Mr. N K Matta, Advocate, Ms. Noor Rampal, Advocate and Ms. Malvika, Advocate.

versus

A. RAJA & ORS.

..... Respondent

Through: Mr. Hardik Sharma and Mr. Parth Parashar, Advocates for R-2.
Mr. Balaji Subramanian, Advocate for R-16.
Mr. Mahesh Agarwal and Ms. Niyati Kohli, Advocates for R-16 & 17
Mr. Anshul Sehgal, Advocate for R-11.
Ms. Manali Singhal, Advocate with Mr. Santosh Sachin and Ms. Aanchal Kapoor, Mr. Deepak S Rawat, Advocates for R-12.

CORAM:
HON'BLE MR. JUSTICE RAJNISH BHATNAGAR

ORDER
07.01.2022

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Re-notify on 9th March 2022.

RAJNISH BHATNAGAR, J

JANUARY 7, 2022

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